

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/10664 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Kokrajhar

Dated Guwahati, the 30th October, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- DJK.III-I/2021-25/1721, dated 11.10.2023

Sir,

With reference to the above, I am directed to inform you that Shri. Nabajit Bhatta, Chief Judicial Magistrate, Kokrajhar has been granted permission to avail HTC for the block period of 2022-2023, to travel to his home at Mangaldai from Kokrajhar, along with his wife Smti. Dipti Sarma and son Shri Rhythm Bhatta, w.e.f. 18.10.2023 to 25.10.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10665-10668 /A.

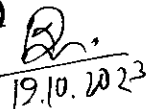
Dated 30th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Nabajit Bhatta, Chief Judicial Magistrate, Kokrajhar for information, with reference to his letter dated 10.10.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)


19.10.2023